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Andhra Pradesh Contingency Fund (Amendment) Act, 1984 18 of 1984

[10 May 1984]

CONTENTS

- 1. Short Title
- 2. Amendment Of Section 2, Andhra Pradesh Act Ix Of 1957

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An Act further to amend the Andhra Pradesh Contingency Fund Act, 1957. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-fifth Year of the Republic of India as follows:* Received the Assent of the Governor on the 10th May, 1984. For Statement of Objects and Reasons, please see the Andhra Pradesh Gazette, Part IV-A, Extra-ordinary, dated the 23rd August, 1983, page 2.

1. Short Title :-

This Act may be called the Andhra Pradesh Contingency Fund (Amendment) Act, 1984.

2. Amendment Of Section 2, Andhra Pradesh Act Ix Of 1957:

In the Andhra Pradesh Contingency Fund Act, 1957, in sub-section (1) of section 2, for the words "a sum of twenty five crores of rupees "the words "a sum of fifty crores of rupees" shall be substituted.